

ITEM NO.101

COURT NO.1  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SECTION XII-A

Civil Appeal No(s). 6048/2008

THE COMMERCIAL TAX OFFICER II & ANR.  
VERSUS

Appellant(s)

M/S VIJAYAVANI EDUCATIONAL INSTITUTION  
BALAJI COMPLEX NANDYAL

Respondent(s)

WITH C.A. No. 7390-7396/2008 (XII-A),  
C.A. No. 6883-6885/2008 (XII-A), C.A. No. 6431/2008 (XII-A)  
C.A. No. 7461/2008 (XII-A), C.A. No. 7385/2008 (XII-A)  
C.A. No. 138/2009 (XII-A), C.A. No. 6054/2008 (XII-A)  
C.A. No. 2401/2009 (XII-A), C.A. No. 87/2010 (XII-A)  
SLP(C) No. 149/2016 (XII-A), C.A. No. 5423/2016 (XII-A)  
Diary No(s). 16931/2017 (XII-A)  
(FOR ADMISSION and I.R. and IA No.65931/2017-CONDONATION OF DELAY IN  
FILING and IA No.65932/2017-CONDONATION OF DELAY IN REFILING)

Date : 16-01-2020 these matters were called on for hearing today.  
CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s) Mr. R. Venkata Ramani, Sr. Adv.  
Mr. G. N. Reddy, AOR  
Mr. T. vijaya Bhaskar Reddy, Adv.  
Mr. Praveen Vignesh, Adv.

Mr. Guntur Prabhakar, AOR

For Respondent(s) Mr. C. S. N. Mohan Rao, AOR

Mr. G. Ramakrishna Prasad, AOR  
Mr. Suyodhan Byrapaneni, Adv.  
Ms. Filza Moonis, Adv.  
Mr. Mohd. Wasay Khan, Adv.  
Mr. Bharat J. Joshi, Adv.

Mr. A. V. Rangam, AOR  
Mr. Buddy A. Ranganadhan, Adv.  
Mr. Raunak Jain, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

At the request of Mr. R. Venkata Ramani, learned Senior Counsel  
appearing for the appellant(s), list these matters after one week.

(SANJAY KUMAR-II)  
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR